

Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 23-07-2021 To 23-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	787/2021	SASHI SAHANI	JAYDEEP KANTA BHOWMIK	13-08-2021	ID PROOF OF THE DEONENT IS ILLEGIBLE.
2	CRM	788/2021	GAUTAM BARMAN @ GAUTAM CHANDRA BARMAN AND ORS	ARPITA SAHA	13-08-2021	1.SIGNATURE FOR THE UNDERTAKING FOR THE (DEPOSIT COURT FEES, STAMP, PUNCH) IS NOT IN PROPER WAY 2. SIGNATURE OF THE PETITIONER NO. 5 IN THE VAKALATNAMA DOES NOT MATCH WITH HIS NAME

Printed On 23-07-2021